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Web. : www.delhibarcouncil.com

BAR COUNCIL OF DELHI

(Statutory Body Constituted under the Advocates Act, 1961)

2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110 049



Ref No. :Verification/141/BCD/006/2024

Dated : 07 May 2024

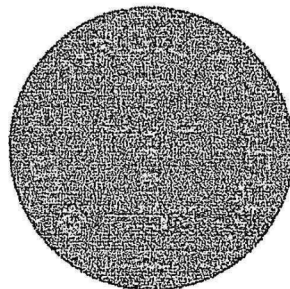
NOTIFICATION No. 6 of 2024

REMOVAL NOTIFICATION NO. VERIFICATION/141/BCD/006/2024 DATED 07.05.2024 TO REMOVE ADVOCATE'S NAME FROM THE ROLL OF BAR COUNCIL OF DELHI DUE TO LL.B DEGREE/MARKS SHEET REPORTED TO BE FAKE/FORGED/SURRENDERED

It is hereby notified for general information that, under the Proviso to Section 26(1) of the Advocates Act, 1961 orders passed by the Sub-Committee of the Bar Council of India on the dates as mentioned below, and ratified by the General Council of the Bar Council of India on 24.03.2024 of the below mentioned Advocates have been removed from the Roll of the Bar Council of Delhi due to their LL.B Degree/Mark Sheet reported to be Fake/Forged by their concerned Universities or surrendered Enrolment himself voluntarily .

Ser. No.	Name of Adv	Address as per Records	Authority for Removal of Name from Roll of Bar Council of Delhi	Photo of the Advocate
1.	Mr. Vivek Mahajan (Enrolment No. D/1031/2006)	Mr. Vivek Mahajan S/o Sh. Kuldeep Mahajan House No – B-99, Kalkaji New Delhi-19 (Mob - 9810436313)	Bar Council of India Sub-Committee Order dated 13.02.2024 and Ratified by the General Council of the Bar Council of India Removal Proceedings No. 31/2021 (Due to Fake/Forged LL.B Degree/Mark Sheet)	
2.	Mr. Raghunath K. (Enrolment No. D/1107-R/1998)	Mr. Raghunath K, S/o Sh. P. Gangadhar Menon House No. 1/268A, Sector-1 Vaishali, Ghaziabad (UP) (Mob-9811232428)	Bar Council of India Sub-Committee Order dated 20.03.2024 and Ratified by the General Council of the Bar Council of India on Removal Proceedings No. 22/2021 (As he surrendered his Enrolment voluntarily before the Sub-Committee of Bar Council of India and Bar Council of India accepted his request, without going in to the merits of fake Law Degree.	

(Ex-Subedar D.K. Sharma)
Prepared and Checked By




Anun Sharma (Retd)
Secretary







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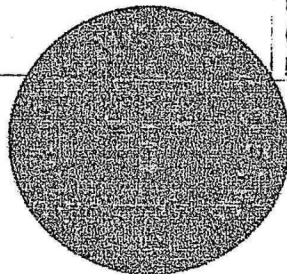
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Ref. No.	Ser No.	Name of Adv	Address as per Records	Authority for Removal of Name from Roll of Bar Council of Delhi	Photo of the Advocate
	3.	ANAND KUMAR (Enrolment No – D/1415/2001)	Mr. Anand Kumar, Advocate S/o Sh. Rameshwar Singh House No 14/101, Ambedkar Nagar Sector – 5, New Delhi-62 (Mob-9810062993)	Bar Council of India Sub-Committee Order dated 02.04.2024 and Ratified by the General Council of the Bar Council of India on 05.05.2024, Removal Proceedings No.25/2021 (Due to Fake/Forged LL.B Degree/Mark Sheet)	
	4.	M. ARUN KUMAR (Enrolment No – D/2414/2017)	Mr. M. Arun Kumar, Advocate S/o Sh. R. Mukunthan A-27, 3rd Floor, Lane No. -02 Madhu Vihar I.P. Extn, Delhi – 110 092 (Mob – 9884124377 and 9952036116) Mr. M. Arun Kuma, Advocate S/o Sh. R. Mukunthan A-7, Vengatesan Salgi Periyar Nagar Chennai – 600 082 (Mob – 9884124377 and 9952036116)	Bar Council of India Sub-Committee Order dated 14.04.2024 and Ratified by the General Council of the Bar Council of India on 05.05.2024, Removal Proceedings No. 43/2021 (Due to Fake/Forged LL.B Degree/Mark Sheet)	
	6	M. RUBESH KUMAR (Enrolment No – D/2428/2017)	Mr. M. Rubesh Kumar, Advocate S/o Sh. R. Mukunthan A-27, 3rd Floor, Lane No. -02 Madhu Vihar I.P. Extn, Delhi – 110 092 (Mob – 9884124377 and 9952036116) Mr. M. Arun Kuma, Advocate S/o Sh. R. Mukunthan A-7, Vengatesan Salgi Periyar Nagar Chennai – 600 082 (Mob – 9884124377 and 9952036116)	Bar Council of India Sub-Committee Order dated 14.04.2024 and Ratified by the General Council of the Bar Council of India on 05.05.2024, Removal Proceedings No. 44/2021 (Due to Fake/Forged LL.B Degree/Mark Sheet)	
	7.	SAHDEV (Enrolment No. D/4631/2015)	Mr. Sahdev, Advocate S/o Sh. Omprakash House No- 171, Village Janola The & Distt- Gurgaon (HR) (Mob – 8814841912)	Bar Council of India Sub-Committee Order dated 02.04.2024 and Ratified by the General Council of the Bar Council of India on 05.05.2024, Removal Proceedings No. 74/2021 (Due to Fake/Forged LL.B Degree/Mark Sheet)	

(Ex-Subedar D.K. Sharma)
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	8.	BHADRESH KUMAR JOSHI (Enrolment No – D/1496/2014)	Mr. Bhadresh Kumar Joshi, Advocate S/o Sh. Venishankar House No. WZ-45, Ground Floor, Titarpur; Chaukhandi, New Delhi-27 (Mob – 9718989158)	Bar Council of India Sub-Committee Order dated 14.04.2024 and Ratified by the General Council of the Bar Council of India on 05.05.2024, Removal Proceedings No. 20/2021 (Due to Fake/Forged LL.B Degree/Mark Sheet)	
	9.	MIRANI KETAN KUMAR (Enrolment No – D/2667/2012)	Mr. MIRANI KETAN KUMAR, Advocate S/o Sh. Miran Rasik Lal House No. 31 G/F, F Block Om Vihar Extn Matiyala Near Rakesh Mittal Builder, New Delhi-59 (Mob-9718313912)	Bar Council of India Sub-Committee Order dated 14.04.2024 and Ratified by the General Council of the Bar Council of India on 05.05.2024, Removal Proceedings No. 15/2021 (Due to Fake/Forged LL.B Degree/Mark Sheet)	
	10.	VIKRAM SINGH (Enrolment No – D/49/2013)	Mr. Vikram Singh, Advocate S/o Sh. Puran Singh House No. 31, Block-F, Om Vihar Extn Uttam Nagar, New Delhi	Bar Council of India Sub-Committee Order dated 14.04.2024 and Ratified by the General Council of the Bar Council of India on 05.05.2024, Removal Proceedings No. 16/2021 (Due to Fake/Forged LL.B Degree/Mark Sheet)	
	11.	SHISHIR KUMAR (Enrolment No – D/2392/2012)	Mr. Shishir Kumar, Advocate S/o Sh. Chander Sahu House No. RZ-23A/335, Jagdamba Vihar, West Sagarpur, New Delhi - 110046 , (Mob-8292620999) and Mr. Shishir Kumar, Advocate S/o Sh. Chander Sahu Kansari Mohalla, P.S. & Post- Palkot Distt- Gumla (Jharkhand) (Mob-8292620999)	Bar Council of India Sub-Committee Order dated 14.04.2024 and Ratified by the General Council of the Bar Council of India on 05.05.2024, Removal Proceedings No. 14/2021 (Due to Fake/Forged LL.B Degree/Mark Sheet)	

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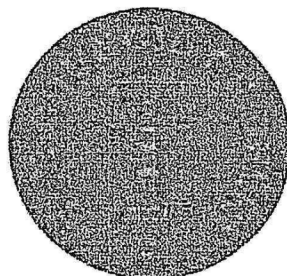
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Ref. No.	Ser. No.	Name of Adv	Address as per Records	Authority for Removal of Name from Roll of Bar Council of Delhi	Dated	Photo of the Advocate
	12.	CHETANJEET SINGH SAHI (Enrolment No – D/1643/2012)	Mr. CHETANJEET SINGH SAHI, Advocate S/o Sh. Gurmeet Singh Sahi House No. 123, 1st Floor, Navang Colony, Janak Puri, New Delhi (Mob-9999040476)	Bar Council of India Sub-Committee Order dated 14.04.2024 and Ratified by the General Council of the Bar Council of India on 05.05.2024, Removal Proceedings No. 13/2021 (Due to Fake/Forged LL.B Degree/Mark Sheet)		
	13.	ANIL KUMAR (Enrolment No – D/158/2013)	Mr. ANIL KUMAR, Advocate S/o Sh. Nathu Ram House No. A-69, Parwana Appartments Mayur Vihar, Ph-I, Delhi - 1100096 (Mob-9136700907)	Bar Council of India Sub-Committee Order dated 14.04.2024 and Ratified by the General Council of the Bar Council of India on 05.05.2024, Removal Proceedings No. 18/2021 (Due to Fake/Forged LL.B Degree/Mark Sheet)		
	14.	MIRZA ALAM MUMTAJ BAIG (Enrolment No – D/3563/2015)	Mr. Mirza Alam Mumtaj Baig, Advocate S/o Sh. Mumtaj Baig House No- CB-110, Hari Nagar New Delhi-64 (Mob – 9823944326)	Bar Council of India Sub-Committee Order dated 02.04.2024 and Ratified by the General Council of the Bar Council of India on 05.05.2024, Removal Proceedings No. 42/2021 (Due to Fake/Forged LL.B Degree/Mark Sheet)		
	15.	TASVIR PAL KAUR (Enrl. No. D/1158/2015)	Ms. Tasvir Pal Kaur, Advocate, D/o Sh. Dulla Singh, Resident of Permanent Home Address- P.O. Baragudah, Distt- Sirsa (Haryana), PIN-125078 and (Temporary Address - House No. 529/12, Patel Nagar, Gurgaon (Haryana)	Bar Council of India Sub-Committee Order dated 02.04.2024 and Ratified by the General Council of the Bar Council of India on 05.05.2024, Removal Proceedings No. 41/2019 (Due to Fake/Forged LL.B Degree/Mark Sheet)		


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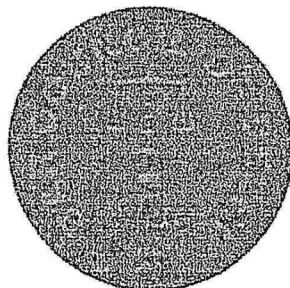
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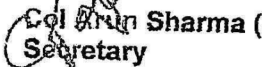
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Ref. No.	Ser No.	Name of Adv	Address as per Records	Authority for Removal of Name from Roll of Bar Council of Delhi	Photo of the Advocate
	16.	ISHWAR SINGH Enrol. No. D/1819-A/2004)	Mr Ishwar Singh, Advocate S/o Sh. Dharam Singh Resident of C-16-T, Delhi Police Apartment, Mayur Vihar-I, New Delhi-110 091	Bar Council of India Sub-Committee Order dated 02.04.2024 and Ratified by the General Council of the Bar Council of India on 05.05.2024, Removal Proceedings No. 16/2019 (Due to Fake/Forged LL.B Degree/Mark Sheet)	
	17.	SHUBHAM Enrol. No. D/3909-A/2010	Mr. Shubham, Advocate S/o Sh. Satya Pal Singh House No- 9/44, Judges Colony Vaishali, Sector - 29 Ghaziabad (UP)	Bar Council of India Sub-Committee Order dated 02.04.2024 and Ratified by the General Council of the Bar Council of India on 05.05.2024, Removal Proceedings No. 30/2019 (Due to Fake/Forged LL.B Degree/Mark Sheet)	
	18.	SUBHASH DIWAN Enrolment No. D/899/2012	Mr. Subhash Diwan, Advocate S/o Sh. Shiv Kumar House No- G-1/54-B, Kh No 9/11/2 3 G Colony Kunwar Singh Nagar Nagloi, Delhi - 41	Bar Council of India Sub-Committee Order dated 01.04.2024 and Ratified by the General Council of the Bar Council of India on 05.05.2024, Removal Proceedings No. 41/2019 (Due to Fake/Forged LL.B Degree/Mark Sheet)	
	19.	DAVINDER SINGH Enrolment No -D/1672/2017	Mr. Davinder Singh, Advocate) S/o Late Sh. Kulwant Singh House No- 374/1A, Gate No-4, Bholanath Marg Shadhara, Delhi 32 (Mob-9811261713)	Bar Council of India Sub-Committee Order dated 02.04.2024 and Ratified by the General Council of the Bar Council of India on 05.05.2024, Removal Proceedings No. 68/2019 (Due to Fake/Forged LL.B Degree/Mark Sheet)	

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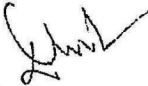
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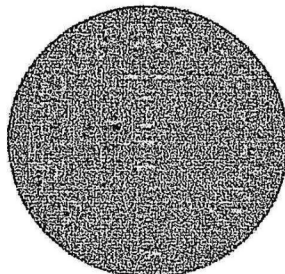
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Ref. No.	Ser No.	Name of Adv	Address as per Records	Authority for Removal of Name from Roll of Bar Council of Delhi Dated	Photo of the Advocate
	20.	Harjinder Singh (Enrolment No – D/4036/2016)	Mr. Harjinder Singh, Advocate S/o Sh. Bachittar Singh House No- 311 B-1 Block, T/F, Jaina Tower -1 Janak Puri, New Delhi -58 (Mob-8873130707)	Bar Council of India Sub-Committee Order dated 02.04.2024 and Ratified by the General Council of the Bar Council of India on 05.05.2024, Removal Proceedings No. 67/2019 (Due to Fake/Forged LL.B Degree/Mark Sheet)	
	21.	R. Vivekan (Enrolment No – D/3580/2016)	Mr. R. Vivekan, Advocate S/o Sh. M Raghavan House No- 307B, Plot -3, T/F, Jaina Towaer -1 Janak Puri, New Delhi -58 (Mob-9717026666)	Bar Council of India Sub-Committee Order dated 02.04.2024 and Ratified by the General Council of the Bar Council of India on 05.05.2024, Removal Proceedings No. 66/2019 (Due to Fake/Forged LL.B Degree/Mark Sheet)	
	22.	N. Dillirajan (Enrolment No – D/2989/2016)	Mr. N. Dillirajan, Advocate S/o Sh. N. Neelakandan House No- B-24 & 25, Plot 8 & 9 Jain Park, Uttam Nagar, Near Matiala Road New Delhi -59 (Mob-9717023398)	Bar Council of India Sub-Committee Order dated 02.04.2024 and Ratified by the General Council of the Bar Council of India on 05.05.2024, Removal Proceedings No. 65/2019 (Due to Fake/Forged LL.B Degree/Mark Sheet)	
	23.	J. Hemapriya (Enrolment No – D/2744/2016)	Ms. J. Hemapriya, Advocate S/o Sh. SR Jayapal House No- 303, T/F Jainna Tower-1, Plot -03 Janakpuri, District Center New Delhi -58 (Mob-9560765197)	Bar Council of India Sub-Committee Order dated 02.04.2024 and Ratified by the General Council of the Bar Council of India on 05.05.2024, Removal Proceedings No. 64/2019 (Due to Fake/Forged LL.B Degree/Mark Sheet)	


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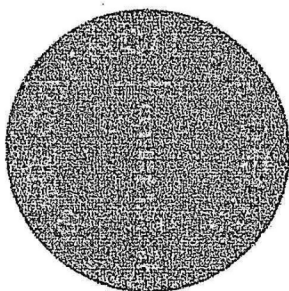
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	24.	S. Seshadri (Enrolment No - D/2515/2016)	Mr. S. Seshadri, Advocate S/o Sh. A Srinivasachari House No- 13/42B, 3rd Floor, Tilak Nagar, New Delhi -18 (Mob-9717939101)	Bar Council of India Sub-Committee Order dated 02.04.2024 and Ratified by the General Council of the Bar Council of India on 05.05.2024, Removal Proceedings No. 63/2019 (Due to Fake/Forged LL.B Degree/Mark Sheet)	
	25.	ROHIT KANOJIA Enrolment No -D/981/2015	Mr. Rohit Kanojia, Advocate S/o Sh. Balkishan Kanojia House No- 1770/8 TF, Govind Puri Extn Kalkaji, New Delhi-19 (Mob - 9210763883)	Bar Council of India Sub-Committee Order dated 02.04.2024 and Ratified by the General Council of the Bar Council of India on 05.05.2024, Removal Proceedings No. 59/2019 (Due to Fake/Forged LL.B Degree/Mark Sheet)	
	26.	N. ANANDARAJ (Enrolment No - D/594/2015)	Mr. N. Anandraj, Advocate S/o Sh. P. Nagappan House No- WZ-45, Upper Gound Floor Titarpur Choukhani, New Delhi-27 (Mob - 8505985764)	Bar Council of India Sub-Committee Order dated 02.04.2024 and Ratified by the General Council of the Bar Council of India on 05.05.2024, Removal Proceedings No. 57/2019 (Due to Fake/Forged LL.B Degree/Mark Sheet)	
	27.	RAKESH KUMAR Enrl No. D/489/2014	Mr. Rakesh Kumar, Advocate S/o Sh Ajmer Singh House No- RZ- 55A, Jagadamba Vihar East Sagarpur, New Delhi - 110 046 (Mob- 9416755003)	Bar Council of India Sub-Committee Order dated 01.04.2024 and Ratified by the General Council of the Bar Council of India on 05.05.2024, Removal Proceedings No. 45/2019 (Due to Fake/Forged LL.B Degree/Mark Sheet)	

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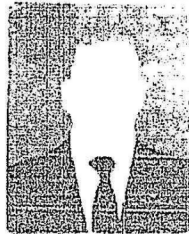



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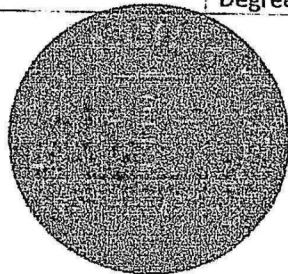
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Ref. No.	Ser No.	Name of Adv	Address as per Records	Authority for Removal of Name from Roll of Bar Council of Delhi	Dated :	Photo of the Advocate
	28.	YOGESH YADAV Enrol. No. D/1429/2012	Mr. Yogesh Yadav, Advocate S/o ShRaj Kumar Yadav House No- 859/5, Patel Nagar Gurgaon (Haryana) (Mob – 9718313912)	Bar Council of India Sub-Committee Order dated 01.04.2024 and Ratified by the General Council of the Bar Council of India on 05.05.2024, Removal Proceedings No. 42/2019 (Due to Fake/Forged LL.B Degree/Mark Sheet)		
	29.	SANJAY KUMAR SHARMA (Enrolment No – D/863/2015)	Mr. Sanjay Kumar Sharma, Advocate S/o Sh. Rajeshwar Sharma House No- E-76, Inder Enclave, Ph-II Nithari Extn, Kirari Suleman Nagar, Delhi-86 (Mob – 9299864802)	Bar Council of India Sub-Committee Order dated 01.04.2024 and Ratified by the General Council of the Bar Council of India on 05.05.2024, Removal Proceedings No. 58/2019 (Due to Fake/Forged LL.B Degree/Mark Sheet)		
	30.	E.B. Ranjith Kumar (Enrolment No – D/9226/2018)	H.NO.8685/21, OM NAGAR GALI NO.2, GURGAON, HARYANA.	Bar Council of India Sub-Committee Order dated 08.11.2023 and Ratified by the General Council of the Bar Council of India on 24.12.2023, Removal Proceedings No. 256/2023 (as he surrendered enrolment voluntarily)		
	31.	SHIKHA GUPTA Enrol. No. D/1510/2014	Mr. Shikha Gupta, Advocate D/o Sh Rajendra Gupta House No- N-20, 310 Gali Prakash Azad, Market Teliwara, Delhi – 110 006 (Mob – 9999649395)	Bar Council of India Sub-Committee Order dated 18.03.2023 and Ratified by the General Council of the Bar Council of India on 18.03.2023, Removal Proceedings No. 50/2019 (Due to Fake/Forged LL.B Degree/Mark Sheet)		



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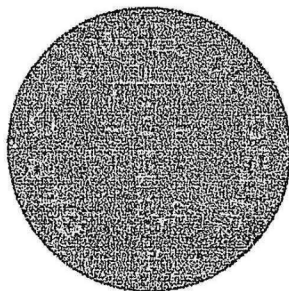
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	30.	MOHAMMED ANWAR ALI (Enrolment No – D/423/2015)	Mr. Mohammed Anwar Ali, Advocate S/o Sh Mohd. Safdar Ali House No- Plot No-57, WZ Block, G/F, Gali No-18 Prem Nagar, Uttam Nagar, New Delhi (Mob – 7836999014)	Bar Council of India Sub- Committee Order dated 14.04.2024 and Ratified by the General Council of the Bar Council of India on 05.05.2024, Removal Proceedings No. 53/2019 (Due to Fake/Forged LL.B Degree/Mark Sheet)	
	31	Jignesh Gandhi Enrolment No. D/3134/2013	Mr. Jignesh Gandhi, Advocate S/o Sh Kirit Kumar Gandhi House No- A/16 Narottam Park Soc. NR Agrwal Tower Sola Road, Ghatlodia, Ahmedabad and Mr. Jignesh Gandhi, Advocate 211/11, District Center, Janakpuri New Delhi - 58 (Mob – 7836999043)	Bar Council of India Sub- Committee Order dated 01.04.2024 and Ratified by the General Council of the Bar Council of India on 05.05.2024, Removal Proceedings No. 44/2019 (Due to Fake/Forged LL.B Degree/Mark Sheet)	
	32.	Vinod Kumar Enrolment No. D/596/2014	Mr Vinod Kumar, Advocate S/o Sh Thakur Das House NoWZ-32A, Ground Floor, Gali No-14, Prem Nagar, Uttam Nagar, New Delhi-59 (Mob-7836999053)	Bar Council of India Sub- Committee Order dated 01.04.2024 and Ratified by the General Council of the Bar Council of India on 05.05.2024, Removal Proceedings No. 46/2019 (Due to Fake/Forged LL.B Degree/Mark Sheet)	
	33.	Sandeep Meena Enrolment No. D/1073/2014	Mr. Sandeep Meena, Advocate S/o Sh ML Meena House No – 176/177, First Floor, G Block, New Roshan Pura, Najafgarh, New Delhi	Bar Council of India Sub- Committee Order dated 01.04.2024 and Ratified by the General Council of the Bar Council of India on 05.05.2024, Removal Proceedings No. 48/2019 (Due to Fake/Forged LL.B Degree/Mark Sheet)	

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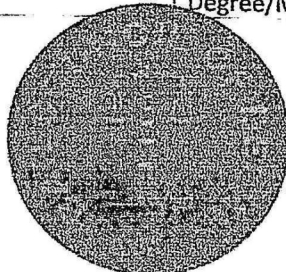
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Ref. No	Ser. No.	Name of Adv	Address as per Records	Authority for Removal of Name from Roll of Bar Council of Delhi	Photo of the Advocate
	34.	PARMAR JEMALBHAI KALUBHAI Enrolment No. D/1038/2014	Mr. Parmar Jemalbai Kalubhai, S/o Sh Kalu Bhai House No – 31/25, Seth Gali, Bhavnagar (Gujrat) and Kalubhai, 176/77, 2nd Floor, G- Block, New Roshanpura, Najafgarh, New Delhi, (Mob- 7379280228)	Bar Council of India Sub- Committee Order dated 01.04.2024 and Ratified by the General Council of the Bar Council of India on 05.05.2024, Removal Proceedings No. 47/2019 (Due to Fake/Forged LL.B Degree/Mark Sheet)	
	35	Amit Aggarwal Enrolment No. D/1306/2014	Mr. Amit Aggarwal, Advocate S/o Sh SK Aggarwal House No-F-8C, Block -F, DDA Flats Saket, New Delhi-17 (Mob – 7836999015)	Bar Council of India Sub- Committee Order dated 01.04.2024 and Ratified by the General Council of the Bar Council of India on 05.05.2024, Removal Proceedings No. 49/2019 (Due to Fake/Forged LL.B Degree/Mark Sheet)	
	36	SOMAN P.C.SHEKHAR Enrolment No. D/111/2015	Mr. Soman P.C. Shekhar, Advocate (Enrolment No –D/111/2015) D/o Sh Darshan Singh House No- K-18, West Patel Nagar, New Delhi – 110 008 (Mob – 9717230966	Bar Council of India Sub- Committee Order dated 01.04.2024 and Ratified by the General Council of the Bar Council of India on 05.05.2024, Removal Proceedings No. 51/2019 (Due to Fake/Forged LL.B Degree/Mark Sheet)	
	37	INDERJEET SINGH MAINI (Enrolment No – D/465/2015)	Mr. Inderjeet Singh Maini, S/o Sh. Lakhbir Singh House No- 11/268, Block-11 Geeta Colony, New Delhi - 33 (Mob – 8130668311)	Bar Council of India Sub- Committee Order dated 01.04.2024 and Ratified by the General Council of the Bar Council of India on 05.05.2024, Removal Proceedings No. 41/2019 (Due to Fake/Forged LL.B Degree/Mark Sheet)	


(Ex-Subedar D.K. Sharma)
Prep & Checked by




Arun Sharma (Retd)
Secretary



Phone : +91-11-41752340, 45603795
+91-11-45603739, 43559586
E-mail : barcouncilofdelhi@rediffmail.com
Web. : www.delhibarcouncil.com

BAR COUNCIL OF DELHI

(Statutory Body Constituted under the Advocates Act, 1961)

2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110 049

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Ref No.	Ser. No.	Name of Adv	Address as per Records	Authority for Removal of Name from Roll of Bar Council of Delhi	Dated	Photo of the Advocate
	38.	MEHAR CHAND (Enrolment No – D/559/2015)	Mr. Mehar Chand, Advocate S/o Sh. Roshan Lal House No- C-33, Mahavir Enclave-1, Dabari, Palam Road, South West Delhi-45 (Mob – 7836999015)	Bar Council of India Sub-Committee Order dated 02.04.2024 and Ratified by the General Council of the Bar Council of India on 05.05.2024, Removal Proceedings No. 56/2019 (Due to Fake/Forged LL.B Degree/Mark Sheet)		

2. The name of the above-mentioned persons who were enrolled with Bar Council of Delhi as an Advocate, have been removed from the Roll of the Bar Council of Delhi and License to practice as an Advocates stands cancelled with immediate effect.

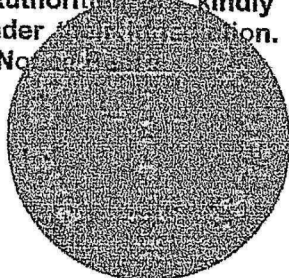
(Ex-Subedar D.K. Sharma)
Prep & Checked by

Col Arun Sharma (Retd)
Secretary
Bar Council of Delhi

Copy forwarded for information to:-

1. The 1st Additional Solicitor General of India, Supreme Court of India, New Delhi.
2. The Secretary, Bar Council of India, 21, Rouse Avenue, New Delhi
3. The Secretaries of All Bar Associations, Delhi
4. The Secretaries of All State Bar Council
5. The Registrar General, Supreme Court of India, New Delhi
6. The Registrar General, High Court of Delhi, New Delhi
7. The Registrar General, All High Courts in India
8. The District & Session Judge, Tis Hazari Courts, Delhi
9. The District Judges in all 9 Districts of Delhi
10. The District Magistrates in all 9 Districts of Delhi
11. The Secretary, Ministry of Law, Justice & Co. Affairs, New Delhi
12. The Commissioner of Police, New Delhi

Note - The above mentioned Authorities are kindly requested to circulate the copy of this notification to all the offices under their jurisdiction. The Bar Associations are requested to display this Notification on their Notice Boards.





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BAR COUNCIL OF DELHI

(Statutory Body Constituted under the Advocates Act, 1961)

2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110 049


Ref. No. : Verification/141/BCD/007/2024

Dated : 15 May 2024

NOTIFICATION No. 7 of 2024

REMOVAL NOTIFICATION NO. VERIFICATION/141/BCD/007/2024 DATED 15.05.2024 TO REMOVE ADVOCATE'S NAME FROM THE ROLL OF BAR COUNCIL OF DELHI DUE TO LL.B DEGREE/MARKS SHEET REPORTED TO BE FAKE/FORGED/SURRENDERED

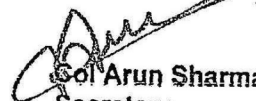
1. It is hereby notified for general information that, under the Proviso to Section 26(1) of the Advocates Act, 1961 orders passed by the Sub-Committee of the Bar Council of India on the dates as mentioned below, and ratified by the General Council of the Bar Council of India on 14.04.2024 of the below mentioned Advocates have been removed from the Roll of the Bar Council of Delhi due to their LL.B Degree/Mark Sheet reported to be Fake/Forged by their concerned Universities or surrendered Enrolment himself voluntarily .

Ser No.	Name of Adv	Address as per Records	Authority for Removal of Name from Roll of Bar Council of Delhi	Photo of the Advocate
1.	LALIT TRAKRU (Enrolment No – D/1771/1999)	Mr. Lalit Trakru, S/o Sh. A.K. Trakru House No. M-94, Greater Kallash-II New Delhi-110 048 (Mob-9311145577)	Bar Council of India Sub-Committee Order dated 14.04.2024 and Ratified by the General Council of the Bar Council of India Removal Proceedings No. 23/2021 (Due to Fake/Forged LL.B Degree/Mark Sheet)	

2. The name of the above-mentioned persons who were enrolled with Bar Council of Delhi as an Advocate, have been removed from the Roll of the Bar Council of Delhi and License to practice as an Advocates stands cancelled with immediate effect.



(Ex-Subedar D.K. Sharma)
Prep & Checked by



Col Arun Sharma (Retd)
Secretary
Bar Council of Delhi

Copy forwarded for information to:-

1. The 1st Additional Solicitor General of India, Supreme Court of India, New Delhi.
2. The Secretary, Bar Council of India, 21, Rouse Avenue, New Delhi
3. The Secretaries of All Bar Associations, Delhi
4. The Secretaries of All State Bar Council
5. The Registrar General, Supreme Court of India, New Delhi
6. The Registrar General, High Court of Delhi, New Delhi
7. The Registrar General, All High Courts in India
8. The District & Session Judge, Tis Hazari, New Delhi
9. The District Judges in all 9 Districts
10. The District Magistrates in all 9 Districts
11. The Secretary, Ministry of Law, Justice & Company Administration, Government of India
12. The Commissioner of Police, New Delhi
13. Adv concerned.

Note - The above mentioned Authorities are requested to circulate the copy of this notification to all the offices under their jurisdiction. The Bar Associations are requested to display this Notification on their Notice Board.

Col Arun Sharma (Retd.)
SECRETARY
BAR COUNCIL OF DELHI



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दिल्ली विधिज्ञ परिषद्
BAR COUNCIL OF DELHI

(Statutory Body Constituted under the Advocates Act, 1961)

2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110 049

Verification/141/291/2024

15 May 2024

Ref. No. :

Dated :

The Principal District & Session Judge
Room No. 204,
Tis Hazari Courts,
Delhi-110054

NOTIFICATION No. 06 & 7 of 2024

Removal Notification to remove name of advocates from
The Roll of Bar Council of Delhi due to LL.B Degree/
Marks Sheet reported to be Fake/Forged

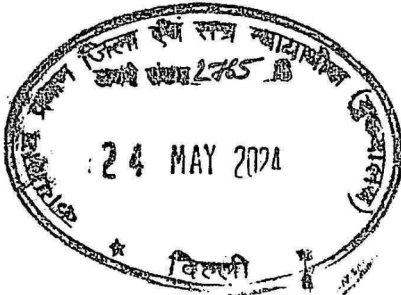
Sir,

Bar Council of Delhi Removal Notification No. 06 & 7 of the year 2024 dt 07.05.2024 & 15 May 2024 is submitted herewith for your information please.

Thanking you,

Col Arun Sharma (Retd)
Secretary
Bar Council of Delhi

(Ex-Subedar D.K. Sharma)
Prep and Checked By



OIC (General)
Br

P. D f. SJ (H.P.S.)
24/05/24

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

No. 32058-183 /Genl./Misc./Circulation/2024

Dated, Delhi the 28/05/24.

Sub:- Removal Notification to remove name of advocate from the Roll of Bar Council of Delhi due to LL.B Degree/Marks Sheet reported to be Fake/Forged.

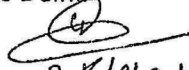
Forwarded a copy of letter Ref. No. Verificateion/141/291/2024 dated 15/05/2024 alongwith its enclosures received from the Col. Arun Sharma(Retd.), Honorary Secretary, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110049 (Copy of the Notification enclosed), to be circulated for information to :-

1. All the Ld. Principal District & Sessions Judges, Delhi/New Delhi (except Central-District).
2. The Ld. Principal Judge, Family Courts (HQs), Dwarka courts, Delhi.
3. All the Ld. Judicial Officers posted in Central-District, Tis Hazari Courts Delhi.
4. The Chairman, Website Committee, Tis Hazari Courts, Delhi With the request to upload the same on the Website of Delhi District Courts as per rule.
5. Dealing official for uploading the same on Centralized Website through LAYERS as per rules.
6. P.S. to Ld. Principal District & Sessions Judges (HQs), Delhi for information.


(RAVINDER BEDI)

Officer In-Charge, General Branch, (C),
District Judge, (Commercial Court),
Tis Hazari Courts Delhi

Encl. As above


28/05/24